

Annexure-2

Name of the corporate debtor: Autocop (India) Private Limited; Date of commencement of liquidation: 19.05.2023 ; List of stakeholders as on: 19.05.2023

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bizloan Private Limited	31-05-2023	82,42,320	82,42,320	Unsecured	82,42,320	8.78	-	-	0	-	Claim admitted classifying as unsecured FC as was done during CIRP; subject to direction of NCLT in pending IA filed by Bizloan for their claim classification.
2	Poonawalla Fincorp Limited	13-06-2023	42,83,862	42,83,862	Unsecured	42,83,862	4.57	-	-	0	-	None
3	Aditya Birla Finance Limited	15-06-2023	58,24,515	58,01,515	Unsecured	58,01,515	6.18	-	-	23,000	-	Cheque Bounce Charges charged post CIRP commencement rejected
4	Adani Capital Private Limited	16-06-2023	3,20,35,006	3,20,35,006	Unsecured	3,20,35,006	34.14	-	-	0	-	None
5	Tata Capital Financial Services	22-06-2023	4,34,74,788	4,34,74,788	Unsecured	4,34,74,788	46.33	-	-	0	-	None
Total			9,38,60,491	9,38,37,491	-	9,38,37,491	100	-	-	23,000	-	-

